NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/658/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS CHENNAI

PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Preethir S. Arasu Convoll for Stoppet Preti for Kajagopal of Kaghunarthan Preti Advocation

2. Yusuf - S. l

For MG Nathan & Ass)

Counselfor Rosat Hay

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter and pay the amount claimed by the petitioner in instalments. The proposal submitted earlier by the respondent is not acceptable to the petitioner. Counsel for respondent prayed for time to submit a fresh proposal for settlement to the petitioner. Time is extended at request finally. Put up on 10.01.2018.

-5d-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

sel-

bc